

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.283**

**TO BE ANSWERED ON THE 1<sup>ST</sup> DECEMBER, 2015/AGRAHAYANA 10,1937 (SAKA)**

**TALK WITH SEPARATIST ORGANISATIONS**

**283. SHRI P. KUMAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has initiated any talks with the separatist organizations in Jammu and Kashmir with a view to restore peace in the State;**

**(b) if so, the details thereof; and**

**(c) the measures taken by the Government to put an end to violence and restore peace in the State?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a) to (c): The Government remains open to dialogue with those who eschew the path of violence and are willing to work within the framework of the Constitution of India. To check terrorist activities, the Government of India, in tandem with the State Government, has adopted a multi-pronged approach to contain cross border infiltration, which, inter-alia, includes strengthening of border management and multi-tiered deployment along the International Border/Line of Control, monitoring of infiltration routes, construction of border fencing including plugging the gaps through technological solutions, weapons and equipments for Security Forces, improved intelligence and operational coordination; and pro-active action against terrorists within the State.**

**The Government has adopted various counter measures to neutralise the efforts and capabilities of militants to disturb peace in the State. The Government has also encouraged policies to mainstream the youth, including providing employment opportunities to wean them away from militancy. Some of the visible area of focus include:-**

- (i) Proactively take suitable measures by the Security Forces (SFs) to safeguard the borders from cross-border terrorism and to contain militancy.**
- (ii) To ensure that the democratic process is sustained and primacy of civil administration is restored to effectively tackle the socio-economic problems facing the people on account of the effects of prolonged militancy in the State, and**
- (iii) To ensure sustained peace process and to provide adequate opportunities to all sections of the people in the State who eschew violence to effectively represent their view points and to redress their genuine grievances.**

\*\*\*\*\*